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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(COMM) 505/2017

ANGELIQUE INTERNATIONAL LTD.Plaintiff

Through: Mr. Ishan Sanghi & Ms.
Poorvashi Kaha, Advs. (Mob.
9999712309).

Versus

SALMA DAM JOINT VENTURE (SDJV) & ORS

.....Defendants

Through: Ms. Prity Sharma & Mr.
Ashwani Kaushik, Advs. for
D-1&2 (joined through VC).

Ms. Swet Shikha & Ms. Amishi,
Advs. for D-3/WAPCOS (Mob.
9815980802) (joined through
VC).

None for D-5.

CORAM:

**JOINT REGISTRAR (JUDICIAL) MS. PREETI
PAREWA, (DHJS)**

ORDER

% **05.01.2026**

CS(COMM) 505/2017

1. **Pleadings qua defendant no.1 to 4 are already
complete.**

2. As per office note, the Written Statement and the
Affidavit of Admission/Denial of documents has not been
filed by defendant no. 5.

3. As per the record, the defendant no. 5 was duly
served with the summons on 29.07.2025. The statutory
period for filing of the Written Statement along with the
Affidavit of Admission/Denial of documents on behalf of
defendant no.5 has expired. Hence, the right of the
defendant no. 5 to file the Written Statement along with
the Affidavit of Admission/Denial of documents is hereby
closed.



4. Matter may be placed before the Hon'ble Court for the **date already fixed** i.e. 17.03.2026 for further directions.

PREETI PAREWA (DHJS)
JOINT REGISTRAR (JUDICIAL)
JANUARY 05, 2026/bs